Declaration of Assets and Liabilities

Year 2024-2025

1, Kumar Kamlest Kinkar, son/daughter/wife of Late Anik Singh
aged 54 years, belonging to Bitar Legislative Assembly Secretariat 50(E) service and presently working as Library Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	Smt Prabla Kenker-5001	Abhimar	Pallave .	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	18,000	6,000	1000	5° W	
(iii)	Bonds, Debentures and Shares in companies	NIL	MIL	KIL	NIL	
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC 12,252	LIC. 13,128	MIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	MIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	5 gm	10gm	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	MIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

W. Kornlesh Kenkar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	MIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	5.46 Dicemal Naugazhi Mungez	NIL	NIL	
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	House Incomplet	e HIL	AIL	
(v)	Others (such as interest in property)	HIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	S.BI V.M.C. Patma	2,60000=100
	(ii) Loans from financial institutions	NIL	MIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	HIL	MIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PANNO-CURPK 9913 M	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NTL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1176
Gender	:- [Male (M/F)
Date of Birth	: T	10061970 (DD/MM/YYYY)
Class/Group	:- [C (A/B/C)
Cadre	:- [[Bihar Legislative Assembly, segretariat
	-17010	Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:- [Khagaria
I hereby di knowledge and be		hat the above details are true to the best of my
		Signature KY. Kamlesh Kinkar
		Name of Employee: Kumox, Kamlesh, Kenkas
Place: Patma	•••	Designation: Library Attendant
Date: 10-02-2	025	Department: Bi Lax Vidhan Mandal
		Library, Patna.
		ach page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

Kr. Komlesh Kinkar

in prescribed format.